

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-314
IB - 2753/ND/2019

IN THE MATTER OF:

K.K. Infonet System

Vs

M/s. Cloudrie Technologies Pvt Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 27.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

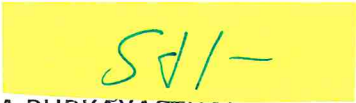
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and stated that she has filed the affidavit of service. However, the same is on record. None present on behalf of the respondents and one last opportunity will be given to them for appearance and to file the reply. List the case on 12.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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